

In The Central Administrative Tribunal
Calcutta Bench

CPC 17 of 2000
(DA 1466 of 1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

Manashi Das Chakladar

- VS -

M/s Planning

For the Applicant : Mr. P. Chatterjee, Advocate

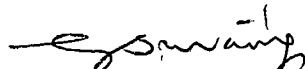
For the Respondents: Ms. U. Sanayal, Advocate.

Date of Order : 23-3-2000

ORDER

D. PURKAYASTHA, JM

Ld. Advocate Mr. Chatterjee for the applicant does not press the application since the Department has complied with the order of the Tribunal. Ld. Advocate Ms. Sanayal appears on behalf of the alleged contemner. So, application is disposed of.


(G.S. Maingi)
Member(A)


(D. Purkayastha)
Member(J)

DKN